



liquidator rppl <liquidator.rppl@gmail.com>

**Sub:- Notice under regulation 12 of the Insolvency and Bankruptcy board of India (Liquidation Process)
Regulation2016 dated 10-8-2021 in respect of M/s Raipur Polymers Pvt Ltd.**

liquidator rppl <liquidator.rppl@gmail.com>

20 September 2021 at 14:06

To: ICD RPR <icd.rpr@gmail.com>

Sir,

I received your claim in "Form C" Dt.17/09/2021 for Rs. 38,71,752/- against the Corporate Debtor, Raipur Polymers Private Limited, on 18/09/2021 through mail. The last date of submission of claim as per Public Announcement (PA) made in this regard was 09/09/2021.

As per Regulation 16(1) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016 "A person, who claims to be a stakeholder, shall submit its claim, or update its claim submitted during the corporate Insolvency resolution process, including interest, if any, on or before the last date mentioned in the public announcement."

Hence, I am unable to consider your claim against the Corporate Debtor.

Yours faithfully,

CS Saradindu Jena

Liquidator in the matter of Raipur Polymers Private Limited.

[Quoted text hidden]





SARADINDU JENA <ip.jena2017@gmail.com>

Raipur polimares nclt**SARADINDU JENA** <ip.jena2017@gmail.com>
To: Commercial Tax Officer <cto.raipur.03@gmail.com>

Sat, Sep 25, 2021 at 10:07 PM

Sir,

I received your claim in "Form C" Dt.22/09/2021 for Rs. 33,44,959/- against the Corporate Debtor, Raipur Polymers Private Limited, on 25/09/2021 through mail. The last date of submission of claim as per Public Announcement (PA) made in this regard was 09/09/2021.

As per Regulation 16(1) of Insolvency and Bankruptcy Board of India (Liquidation Process) Regulation, 2016 "A person, who claims to be a stakeholder, shall submit its claim, or update its claim submitted during the corporate insolvency resolution process, including interest, if any, on or before the last date mentioned in the public announcement."

Hence, I am unable to consider your claim against the Corporate Debtor.

Yours faithfully,

CS Saradindu Jena
Liquidator in the matter of Raipur Polymers Private Limited.

On Sat, Sep 25, 2021 at 1:17 PM Commercial Tax Officer <cto.raipur.03@gmail.com> wrote:

